

Title: The Secretary-General received the message from the Rajya Sabha that, at its sitting held on the 10th Aug.2001, the Indian Council of World Affairs Bill, which was passed by the Lok Sabha on the 18th Dec. 2000, laid on the Table of Rajya Sabha on 18th Dec., 2000.

17.59 hrs

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General, Rajya Sabha:-

'I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on Friday, the 10th August, 2001, adopted the following motion in regard to the Indian Council of World Affairs Bill, 2000 which was passed by the Lok Sabha on the 18th December, 2000 and laid on the Table of Rajya Sabha on the 18th December, 2000:-

MOTION

"That leave be granted to withdraw the Bill to declare the Indian Council of World Affairs to be an institution of national importance and to provide for its incorporation and matters connected therewith which was passed by the Lok Sabha on the 18th December, 2000 and laid on the Table of the Rajya Sabha on the 18th December, 2000. "

2. Thereafter, the Bill was withdrawn.'

MR. CHAIRMAN: The House stands adjourned to meet again at 11 a.m. on Monday, the 13th August, 2001.

18.00 hrs.

The Lok Sabha then adjourned till Eleven of the Clock

On Monday, August 13, 2001/Sravana 22, 1923 (Saka).
